

ITEM NO.105

COURT NO.13

SECTION IV-A

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Civil Appeal No(s). 4726/2010

VINAY EKNATH LAD

Appellant(s)

VERSUS

CHIU MAO CHEN

Respondent(s)

Date : 07-08-2019 This appeal was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE DEEPAK GUPTA  
HON'BLE MR. JUSTICE ANIRUDDHA BOSE

For Appellant(s) Mr. Rajesh Mahale, AOR

For Respondent(s) Ms. Aishwarya Kumar, Adv.  
Mr. S.J. Amith, Adv.  
Dr. (Mrs. ) Vipin Gupta, AOR

UPON hearing the counsel the Court made the following

O R D E R

At the request of learned counsel for the respondent, list the matter tomorrow (08.08.2019).

(MEENAKSHI KOHLI)  
COURT MASTER

(RENU KAPOOR)  
COURT MASTER